

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014

&

Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014

Dated: 3rd June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014

In the matter of :

GAIL India Ltd.		...Appellant(s)
	Versus	
WelspunMaxsteel Ltd. &Ors.		...Respondent(s)

Counsel for the Appellant(s)	:	Mr. RamjiSrinivasan, Sr. Adv. Ms. Ranjana Roy Gawai Mr. PushkarTaimni
------------------------------	---	---

Counsel for the Respondent(s)	:	Mr. G. Umopathy Mr. Sumit Kishore Ms. AparnaVohra for R-1
-------------------------------	---	---

Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014

In the matter of :

GAIL India Ltd.		...Appellant(s)
	Versus	
M/s Ispat Industries Ltd. &Ors.		...Respondent(s)

Counsel for the Appellant(s)	:	Mr. RamjiSrinivasan, Sr. Adv. Ms. Ranjana Roy Gawai Mr. PushkarTaimni
------------------------------	---	---

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Sumit Kishore
Ms. AparnaVohra for R-1

ORDER

As agreed by the learned counsel for the parities, list these matters for hearing on **12th August, 2016.**

(B.N. Talukdar)
Technical Member
ts/jp

(Justice Ranjana P. Desai)
Chairperson